

MANAPPURAM

**HOME
FINANCE LTD.**

(Formerly Manappuram Home Finance Private Limited)
 Regd. Office: 5th Floor, IV/470A (Old) W/638 (New),
 Manappuram House, Valapad, Thrissur - 680567.
 CIN : U65923KL2010PLC039179

Statement of Un Audited Financial Results for the quarter ended December 31 2021

[Regulation 52(8), read with Regulation 52(4) of the SEBI (Listing Obligations and Disclosure Requirement) Regulations, 2015]

(Amount Rs.in Lakhs)

S. No	Particulars	Quarter ended December 31 2021	Quarter ended December 31, 2020	Year ended 31 March 2021
		(Un-audited)	(Un-audited)	(Audited)
1	Total Income from Operations	3,198.30	2,533.54	9,713.16
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items#)	227.63	438.46	1,370.08
3	"Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items#)"	227.63	438.46	1,370.08
4	"Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items#)"	182.08	315.56	1,028.97
5	"Total Comprehensive Income for the period [Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income(after tax)]"	178.16	313.46	1,015.30
6	Paid-up Equity Share Capital (Face Value of Rs. 10/- per share)	20,000.00	20,000.00	20,000.00
7	Reserves (excluding Revaluation Reserves)	1,639.35	433.35	969.42
8	Securities Premium Account	-	-	-
9	Net Worth	21,639.35	20,433.35	20,969.42
10	Paid up Debt Capital/Outstanding Debt			
11	Outstanding Redeemable Preference Shares	-	-	-
12	Debt Equity Ratio	2.71	2.04	2.10
13	Earnings per Share (Face Value of Rs. 10 each)(For continuing and discontinuing operations)			
	- Basic	0.09	0.16	0.51
	- Diluted	0.09	0.16	0.51
14	Capital Redemption Reserve	-	-	-
15	Debenture Redemption Reserve	-	-	-
16	Debt Service Coverage Ratio	-	-	-
17	Interest Service Coverage Ratio	-	-	-

- Exceptional and/or Extraordinary items adjusted in the Statement of Profit and Loss in accordance with Ind AS Rules / AS Rules, whichever is applicable.

"a) The above is an extract of the detailed format of quarterly financial results filed with the Stock Exchanges under Regulation 52 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of quarterly financial results are available on the websites of the Stock Exchange(s) (www.bseindia.com) and the listed entity (www.manappuramhomefin.com)."

b) For the items referred the Regulation 52 (4) of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015, the pertinent disclosures have been made to the Stock Exchange(s) (BSE Limited) and can be accessed on the URL (www.bseindia.com).

Place : Valapad, Thrissur

Date : 10-02-2022

By order of the Board of Directors

V.P.Nandakumar

Chairman

(DIN No: 00044512)

POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED WITH RESPECT TO THE OPEN OFFER TO THE PUBLIC SHAREHOLDERS OF

IKAB SECURITIES AND INVESTMENT LIMITED

CIN: L17100MH1991PLC059848

Registered Office: 5, Raja Bahadur Compound, 2nd Floor, 43 Tamarind Lane, Fort, Mumbai - 400023 Maharashtra, India; Tel: +91 022 4046 3500;
Email: info@ikabsecurities.com ; Website: www.ikabsecurities.com Contact Person: Ankita Phophaliya, Company Secretary & Compliance Officer

OPEN OFFER FOR ACQUISITION OF UP TO 5,58,373 (FIVE LAKHS FIFTY-EIGHT THOUSAND THREE HUNDRED SEVENTY-THREE) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF RS. 10/- (RUPEES TEN ONLY) EACH ("EQUITY SHARE"), REPRESENTING THE ENTIRE PUBLIC SHAREHOLDING CONSTITUTING 16.34% OF THE VOTING SHARE CAPITAL (AS DEFINED BELOW) OF IKAB SECURITIES AND INVESTMENT LIMITED (THE "TARGET COMPANY"), FROM THE PUBLIC SHAREHOLDERS (AS DEFINED BELOW) OF THE TARGET COMPANY BY MR. MADHUSUDAN KELA ("ACQUIRER") ("OFFER")/" OPEN OFFER") IN COMPLIANCE WITH REGULATIONS 3(1), 4 AND OTHER APPLICABLE PROVISIONS OF THE SECURITIES EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS 2011 AND SUBSEQUENT AMENDMENTS THERETO ("SEBI (SAST) REGULATIONS").

This Post Offer Advertisement ("Post-Offer Advertisement") is being issued by Fedex Securities Private Limited (formerly Known as Fedex Securities Limited), the Manager to the Offer ("**Manager to the offer**"), on behalf of Acquirer and PAC, in connection with the Offer made by the Acquirer, in compliance with Regulation 18(12) of the SEBI (SAST) Regulations.

This Post Offer Advertisement is to be read in continuation of, and in conjunction with: (a) the Public Announcement (the "**PA**") dated November 02, 2021 ; (the Detailed Public Statement ("**DPS**") that was published in the newspapers: 'Financial Express Newspaper (English - All editions), Jansatta Newspaper (Hindi -All editions), and Pratibha Newspaper (Regional - Mumbai edition), on November 11, 2021; (c) the Letter of Offer (the "**LOF**") along with Form of Acceptance-cum- Acknowledgement dated January 17, 2022; (e) the Offer Opening Advertisement and Corrigendum to the Detailed Public Statement published on January 25, 2022 in the same newspapers where DPS was published (the "**Offer Opening Public Announcement and Corrigendum**").

Capitalised terms used but not defined in this Post Offer Advertisement shall have same meaning assigned to such terms in the LOF.

The Shareholders of the Target Company are requested to kindly note the following information relating to the Offer:

1.	Name of the Target Company	IKAB Securities and Investment Limited
2.	Name of the Acquirer	Madhusudan Kela
3.	Name of Manager to the Offer	Fedex Securities Private Limited
4.	Name of the Registrar to the Offer	Satellite Corporate Services Private Limited
5.	Offer Details	
	(a) Date of Opening of the offer	Friday, January 28, 2022
	(b) Date of Closure of the offer	Thursday, February 10, 2022
6.	Date of payment of consideration	Not Applicable, since no Equity Shares were tendered in the Open Offer. ⁽¹⁾

7. Details of Acquisitions

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1.	Offer Price	Rs. 51 per Equity Share	Rs. 51 per Equity Share
7.2.	Aggregate number of Equity Shares tendered	up to 5,58,373 ⁽¹⁾	NIL ⁽¹⁾
7.3.	Aggregate number of Equity Shares accepted	up to 5,58,373 ⁽¹⁾	NIL ⁽¹⁾
7.4.	Size of the Offer (Number of Equity Shares multiplied by offer price per Equity Share)	Rs. 2,84,77,023 ⁽¹⁾	NIL ⁽¹⁾
7.5.	Shareholding of Acquirer before Share Purchase Agreement (" SPA ") and Public Announcement (No. & %)	NIL	NIL
7.6.	Equity Shares Acquired by way of Share Purchased Agreement (" SPA ")		
	• Number	28,58,027 ⁽¹⁾	28,58,027 ⁽¹⁾
	• % of Fully Diluted Equity Share Capital	83.66%	83.66%
7.7.	Equity Shares Acquired by way of Open Offer		
	• Number	up to 5,58,373 ⁽¹⁾	NIL ⁽¹⁾
	• % of Fully Diluted Equity Share Capital	16.34 %	
7.8.	Equity Shares Acquired after Detailed Public Statement		
	• Number of Shares Acquired		
	• Price of the Shares Acquired	NIL	NIL
	• % of the Shares Acquired		
7.9.	Post Offer shareholding of Acquirer		
	• Number	34,16,400 ⁽¹⁾	28,58,027 ⁽¹⁾
	• % of Fully Diluted Equity Share Capital	100.00%	83.66%
7.10.	Pre and Post Offer shareholding of Public Shareholders		
		Pre – Offer	Post – Offer
	• Number	5,58,373	5,58,373
	• % of Fully Diluted Equity Share Capital	16.34 %	16.34 %

(a) No Equity Shares have been tendered in this Open Offer. The same has been certified by the Registrar to the Open Offer vide its certificate dated February 11, 2022.

(b) Assuming full acceptance of the Offer.

(c) The Acquirer has entered into the SPAs with the Sellers, pursuant to which the Acquirer has agreed to acquire 28,58,027 (Twenty Eight Lakhs Fifty Eight Thousand Three Hundred and Seventy Three) Equity Shares and as on the date of this Post Offer Advertisement, the same is in the process of transfer.

(d) Assuming full acceptance of offer of 5,58,373 (Five Lakhs Fifty-Eight Thousand and Seventy-Three) Equity Shares and acquisition through SPAs of 28,58,027 (Twenty Eight Lakhs Fifty Eight Thousand Three Hundred and Seventy Three) Equity shares aggregating upto 100.00% of the Voting Share Capital of the Target Company.

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com), the Target Company (www.ikabsecurities.com), Manager to Offer (www.fedsec.in) & Registrar to Offer (www.satellitecorporate.com).

CLASSIFIED CENTRES IN MUMBAI

Super Age Bartoli (E) Phone : 42872727	Maureux Publicity Phone : 4250 / 230393. 9824958566	Sahil Advertising Phone : 93306749. 9323355732	Rudra Advertising Dhoni (E) Phone : 30029096141
Express Advertising Bartoli (W) Phone : 2833 7798 / 2833 9977. 9824910175	Plasma Advertising Phone : 022-27461970	Sarathi Enterprises Phone : 25260494. Mobile : 9920061886	Rajni Publicity Phone : 9520962437
Talcom National Pvt. Ltd., Bartoli (E) Mobile : 9833226643	Romak Advertising Phone : 71012347 Mobile : 9324702660/ 9820152753	Shreen Advertising Phone (E) Phone : 25343648 / 25343518	Y.H.Rudrak Advertising Phone (W) 9524 Mobile : 9821467209
Bartoli (W) Mobile : 9820068616	Rahul Advertising Phone : 022-65311968 Mobile : 9820360044	Sahil Advertising Phone (E) Phone : 96244489 / 96743142	Sandip Advertising Phone (W) Mobile : 9820396518
Nikharje Advertising Phone (E) Phone : 9820212558 Mobile : 982210176	S.Kumar Publicity Phone : 23280472 Mobile : 9820808848	Swati Advertising Phone (E) Phone : 9820796203	Mahesh Advertising & Designing Phone (E) Phone : 25622469 / 25628469
Sardoolia Phone (W) Mobile : 9522139909	Siba Ad & Communications Phone : 27092555 / 61272555	Tejvekar Ad Junction Dhoni (E) Phone : 9821286353 Mobile : 9870017983	Pratik Advertising Mahesh (E) Phone : 9821916924 Mobile : 9821544666
Ad Phasi Mural Road (E) Mobile : 87796657808	A.M. Corporation Phone (W) Phone : 167311000.	Artes Media Dhoni (E) Phone : 028 9822313300	Artes Adgroup Phone (E) Phone : 25342277 Mobile : 9830350884
Phani Advertising & Press Relations Mural Road (E) Phone : 222-241423 & 1235 Mobile : 9833931502	Thane Advertising Phone (E) Phone : 9322400524 / 23300800.	Budhikar Publicity Pvt. Ltd. Phone : 0251 / 23205955 Mobile : 901224006563	Shahid & Communications Phone (E) Mobile : 9821000653
Ad S. S. Bhayander (E) Phone : 022-28140100 Mobile : 9670941727	Ashwin Communication Phone : 2534 5007 Mobile : 9820625100	Dimensions Advertising Phone (E) Phone : 0252-2445074 Mobile : 9822878828	Riya Advertising Bhayander (W) Phone : 87704000/ 6350 Mobile : 9821000653
Usal (W) Phone : 27699232/ 27038565571	Mangal Advi & Consultancy Phone : 2538 8754 Mobile : 9809497367	Prashkar Advertisers Phone (E) 2480917 Mobile : 9849575111	Sudgaur Advertising (Kharvel (E)) Phone : 9128 6128 Mobile : 9820165646

प्रवास अत्यावश्यक असेल तरच करा
जिम, क्लब, गर्दीच्या ठिकाणी जाणे टाळा

कोरोना
टिप्स



कोरोनावायरस
(COVID-19)



पोलिसांना घाबरवण्यासाठी पिस्तुल तस्कराने झाडल्या गोळ्या २ पिस्टल, २ मॅगझीन, १६ काडतुसांसह पिस्तुल तस्कराला बाजारपेठ पोलीसांनी केली अटक

कल्याण, दि. ११ (वाताहर) : पोलीसांना घाबरवण्यासाठी पिस्तुल तस्कराने गोळ्या झाडल्याची घटना कल्याणमध्ये घडली असून २ पिस्टल २ मॅगझीन १६ काडतुसासह पिस्तुल तस्कराला बाजारपेठ पोलीसांनी अटक केली आहे. सुरज रमाकांत शुक्ला वय-२४ वर्षे. असे या इसमाचे नाव असून तो मध्य प्रदेश मधील शुक्लपुरा, तहसील अटेर, जिल्हा-भिंड येथील राहणारा आहे.

कल्याण बाजारपेठ पोलीसांना एक इसम कल्याण पश्चिमेकडील



लाल चौकी परिसरात येणार या माहितीच्या आधारे बाजारपेठ असल्याची माहिती मिळाली होती. पोलीसांच्या बाजारपेठ पोलीस

ठाण्याचे सपोनि. सुजित मुंडे, घोलप, पोलीस नाईक सचिन साळवी, भीमराव बागुल, बाविस्कर, पोलीस हवालदार जातक, अत्तार, भोसले या पथकाने आज सकाळच्या सुमारास लाल चौकी परिसरात सापळा रचला. एक इसम संशयास्पद आढळून आल्याने पोलीसांनी त्याला हटकले मात्र या इसमाला संशय आल्याने त्याने पळून जाण्याचा प्रयत्न केला असता पोलीसांनी त्याचा पाठलाग सुरू केला. पोलीसांचा पाठलाग सुरूच असल्याने पोलीसांना

घाबरवण्यासाठी या इसमाने आपल्याजवळील पिस्तूलाने जमिनीवर गोळ्या झाडल्या. मात्र पोलीसांनी न घाबरता काही अंतरावर त्याच्यावर झडप घालत त्याला अटक केली.

सहा. पोलीस आयुक्त उमेश

माने पाटील यांच्या मार्गदर्शनाखाली वपोनिरी नरेन्द्र पाटील, पो.निरी. राजेंद्र अहिरे, पो.निरी. सुनिल पवार, गुन्हे प्रकटिकरण पथकाचे सपोनिरी सुजित मुंडे, सपोनिरी अरुण घोलप, पो.हवा पायरी, अत्तार,

जातक, भोसले, पो.ना सचिन साळवी, बागूल, बाविस्कर, सांगळे, पोशि चव्हाण व चालक, पोलीस शिपाई भोरे यांनी हि उत्कृष्ट कामगिरी केलेली आहे. या गुन्ह्याचा पुढील तपास सपोनि सुजित मुंडे हे करीत आहेत.

PUBLIC NOTICE

Notice is hereby given that my client, Mr. Shailendra Balam Tambe, at-Flat No. 3, Ground Floor, B - Wing, ANUPAMA CHS. LTD., Registration No. TNA/VSH/HSC/T/022789-80, Anurag Nagar, Village Tulji, Nallasopara East, Tal-Vasai, Dist. Palghar-401209, Land Bearing Survey No. 32, Hissa No. 8 to 15, Plot No. 11, his Father Mr. Balam Bhaguram Tambe, died on Dated 19/04/2008, & Mother Mrs. Vidya Balam Tambe, died on Dated 09/03/2017 and their living behind Two Legal Heirs 1) Mr. Shailendra Balam Tambe, (Son) 2) Miss. Aruna Balam Tambe, After Marriage Name Mrs. Aruna Vinod Pawar, (Daughter). So we hereby invite claim or objection that any person having any claim or objection against or into or upon in respect of said flat however are hereby required to make the same known in writing to our advocate office within 7 days from the date of publication.

D. S. TIWARI
(Advocate High Court)
Branch:- Office No. 19, Akanksha Tower, Nallasopara (E), Tal.-Vasai, Dist.-Palghar

POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED WITH RESPECT TO THE OPEN OFFER TO THE PUBLIC SHAREHOLDERS OF

IKAB SECURITIES AND INVESTMENT LIMITED

CIN: L17100MH1991PLC059848

Registered Office: 5, Raja Bahadur Compound, 2nd Floor, 43 Tamarind Lane, Fort, Mumbai - 400023 Maharashtra, India; Tel: +91 022 4046 3500; Email: info@ikabsecurities.com ; Website: www.ikabsecurities.com Contact Person: Ankita Phophaliya, Company Secretary & Compliance Officer

OPEN OFFER FOR ACQUISITION OF UP TO 5,58,373 (FIVE LAKHS FIFTY-EIGHT THOUSAND THREE HUNDRED SEVENTY-THREE) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF RS. 10/- (RUPEES TEN ONLY) EACH ("EQUITY SHARE"), REPRESENTING THE ENTIRE PUBLIC SHAREHOLDING CONSTITUTING 16.34% OF THE VOTING SHARE CAPITAL (AS DEFINED BELOW) OF IKAB SECURITIES AND INVESTMENT LIMITED (THE "TARGET COMPANY"), FROM THE PUBLIC SHAREHOLDERS (AS DEFINED BELOW) OF THE TARGET COMPANY BY MR. MADHUSUDAN KELA ("ACQUIRER") ("OFFER"/" OPEN OFFER") IN COMPLIANCE WITH REGULATIONS 3(1), 4 AND OTHER APPLICABLE PROVISIONS OF THE SECURITIES EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS 2011 AND SUBSEQUENT AMENDMENTS THERETO ("SEBI (SAST) REGULATIONS").

This Post Offer Advertisement ("Post-Offfer Advertisement") is being issued by Fedex Securities Private Limited (formerly Known as Fedex Securities Limited), the Manager to the Offer ("Manager to the offer"), on behalf of Acquirer and PAC, in connection with the Offer made by the Acquirer, in compliance with Regulation 18(12) of the SEBI (SAST) Regulations.

This Post Offer Advertisement is to be read in continuation of, and in conjunction with: (a) the Public Announcement (the "PA") dated November 02, 2021; (the Detailed Public Statement ("DPS") that was published in the newspapers: Financial Express Newspaper (English - All editions), Jansatta Newspaper (Hindi - All editions), and Pratahkal Newspaper (Regional - Mumbai edition), on November 11, 2021; (c) the Letter of Offer (the "LoF") along with Form of Acceptance-cum- Acknowledgement dated January 17, 2022; (e) the Offer Opening Advertisement and Corrigendum to the Detailed Public Statement published on January 25, 2022 in the same newspapers where DPS was published (the "Offer Opening Public Announcement and Corrigendum").

Capitalised terms used but not defined in this Post Offer Advertisement shall have same meaning assigned to such terms in the LOF.

The Shareholders of the Target Company are requested to kindly note the following information relating to the Offer:

1.	Name of the Target Company	IKAB Securities and Investment Limited
2.	Name of the Acquirer	Madhusudan Kela
3.	Name of Manager to the Offer	Fedex Securities Private Limited
4.	Name of the Registrar to the Offer	Satellite Corporate Services Private Limited
5.	Offer Details	
	(a) Date of Opening of the offer	Friday, January 28, 2022
	(b) Date of Closure of the offer	Thursday, February 10, 2022
6.	Date of payment of consideration	Not Applicable, since no Equity Shares were tendered in the Open Offer. ^(iv)

7. Details of Acquisitions

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1.	Offer Price	Rs. 51 per Equity Share	Rs. 51 per Equity Share
7.2.	Aggregate number of Equity Shares tendered	up to 5,58,373 ^(vi)	NIL ^(vi)
7.3.	Aggregate number of Equity Shares accepted	up to 5,58,373 ^(vi)	NIL ^(vi)
7.4.	Size of the Offer (Number of Equity Shares multiplied by offer price per Equity Share)	Rs. 2,84,77,023 ^(vi)	NIL ^(vi)
7.5.	Shareholding of Acquirer before Share Purchase Agreement ("SPA") and Public Announcement (No. & %)	NIL	NIL
7.6.	Equity Shares Acquired by way of Share Purchased Agreement ("SPA")		
	• Number	28,58,027 ^(v)	28,58,027 ^(v)
	• % of Fully Diluted Equity Share Capital	83.66%	83.66%
7.7.	Equity Shares Acquired by way of Open Offer		
	• Number	up to 5,58,373 ^(vi)	NIL ^(vi)
	• % of Fully Diluted Equity Share Capital	16.34 %	
7.8.	Equity Shares Acquired after Detailed Public Statement		
	• Number of Shares Acquired	NIL	NIL
	• Price of the Shares Acquired		
	• % of the Shares Acquired		
7.9.	Post Offer shareholding of Acquirer		
	• Number	34,16,400 ^(iv)	28,58,027 ^(vi)
	• % of Fully Diluted Equity Share Capital	100.00%	83.66%
7.10.	Pre and Post Offer shareholding of Public Shareholders		
		Pre – Offer	Post – Offer
	• Number	5,58,373	5,58,373
	• % of Fully Diluted Equity Share Capital	16.34 %	16.34 %

- (a) No Equity Shares have been tendered in this Open Offer. The same has been certified by the Registrar to the Open Offer vide its certificate dated February 11, 2022.
(b) Assuming full acceptance of the Offer.
(c) The Acquirer has entered into the SPAs with the Sellers, pursuant to which the Acquirer has agreed to acquire 28,58,027 (Twenty Eight Lakhs Fifty Eight Thousand Three Hundred and Seventy Three) Equity Shares and as on the date of this Post Offer Advertisement, the same is in the process of transfer.
(d) Assuming full acceptance of offer of 5,58,373 (Five Lakhs Fifty-Eight Thousand Three Hundred and Seventy-Three) Equity Shares and acquisition through SPAs of 28,58,027 (Twenty Eight Lakhs Fifty Eight Thousand Three Hundred and Seventy Three) Equity shares aggregating upto 100.00% of the Voting Share Capital of the Target Company.
8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI (www.sebi.gov.in), BSE Limited (www.bseindia.com), the Target Company (www.ikabsecurities.com), Manager to Offer (www.fedsec.in) & Registrar to Offer (www.satellitecorporate.com).

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER

FEDEX SECURITIES PRIVATE LIMITED

B 7, 3rd Floor, Jay Chambers, Dayaldas Road, Vile Parle (East), Mumbai-400057, Maharashtra, India.

Tel No.: +91 81049 85249 Fax No.: 022 2618 6966E-mail: mb@fedsec.in Website: www.fedsec.in Contact Person: Yash Kadakia

SEBI Registration Number: INM000010163 Investor Grievance E-Mail: mb@fedsec.in

Date: February 11, 2022

Place: Mumbai

Surjeet Comm.

मालमत्तेच्या विक्रीकरिता सूचना
कमला रीअल इस्टेट हब प्रायव्हेट लिमिटेड (परिसमापनामध्ये)
सीआयएन क्र.: U45201MH2007PTC173700
(द्विवाळखोरी व कर्जाबाजारीपणा कोड, २०१६ अर्गेंट विक्री) विक्री जशी आहे जेथे आहे आधारवार

ठिकाण	मालमत्ता/ क्षेत्र	मालमत्तेचे ठिकाण	राखीव मूल्य (रु. करोड)
मुंबई	दुकान क्र. ८, तळ मजला, शोरूम क्र. ११ च्या सिलींग लोडीमध्ये कट आउट, पहिला मजला व शोरूम क्र. ५ ते १० व १२ ते १५ पहिला मजल्यावरील, एकूण प्रत्यक्ष चटई क्षेत्रफळ ८,२९०.६७ चौ. फूट (एकतिर). मंजूर आराखडा चटई क्षेत्रफळ ६०८७.६८ अनुसार ओसी विना असलेली बिल्डींग. त्यामुळे सन्मा. मुंबई उच्च न्यायालय यांनी त्यांचे आदेश दि. ११.०३.२०२० अनुसार कमला स्पेस सीएचएस लि. यांना द्यावित दिली आहेत व प्राधिकृत बोधकाच्या विनियमन व नवीन अस्पृशेन प्रमाणवाकफिरता अर्ज केला आहे. परिसमापक यांचे हक्क सुरक्षित आहेत. रेग्युलरायजेशन मूल्य सदर मलामत्तेच्या संबंधात खरेदीदार यांच्याद्वारे करण्यात येईल.	बिल्डींग नाव - कमला स्पेसेस जंक्शन ऑफ एम. ज्ही. रोड व ज्ही. एम. भारवा रोड, सीटीएस क्र. जी-५२ ते जी-५५, गाव वांद्रे (जी) सांताक्रुझ (पश्चिम), मुंबई ४०० ०५४.	१७.२५ करोड (सत्ता करोड व पंचवीस लाख मात्र)

ईओआयचे सादरीकरण दि. ०१.०३.२०२२

मालमत्तेची चाचणी (दु. २.०० ते ५.०० दरम्यान) दि. ०३.०३.२०२२

पुढी अहवाल व बोली प्रपत्र यांच्यासह इथे दि. ०८.०३.२०२२

सादरीकरण (रु. ५० लाख)

ई-लिलाव आयोजन १०.०३.२०२२

तपसिलाकरिता अटी व शर्ती : भेट घ्यावी <https://ncltauction.auctiontiger.net-auction-id-239244>

सहो/- सीए राजीव मजरादार, परिसमापक आयबीबीआय नॉनरॅग्युलरी क्र. : IBBI/IPA-001/IP-P00212/2017-18/10412 नॉनरॅग्युलरी पत्ता : ४०१, दर्शन सीएचएस, रघुनाथ दादजी स्ट्रीट, फोर्ट, मुंबई - ४०० ००१. दि. ११.०२.२०२२

विक्रीका : मुंबई

संपर्कांकृत ईमेल : rajeev@integroup.com

SAB EVENTS & GOVERNANCE NOW MEDIA LIMITED				
CIN : L2222MH2014PLC254848 Regd. Office : 7th Floor, Adhikari Chambers, Oberoi Complex, New Link Road, Andheri (W), Mumbai - 400053 Tel. : 022-4023 0673/022-4023000, Fax : 022-2635459 Email : es@sabgovernancenow.com Website: www.governancenow.com				
STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31ST DECEMBER, 2021				
(Rs. In Lakhs, Except EPS)				
Sr. No.	Particulars	For Quarter Ended	For Nine Months Ended	For Year Ended
		31.12.2021 (Un-Audited)	31.12.2020 (Un-Audited)	31.03.2021 (Audited)
1	Total Income from operations	49.19	25.39	128.48
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	(18.32)	(39.58)	(70.62)
3	Net Profit/(Loss) for the period before Tax (after Exceptional and/or Extraordinary Items)	(18.32)	(39.58)	(70.62)
4	Net Profit/(Loss) for the period after Tax (after Exceptional and/or Extraordinary Items)	(18.32)	(39.58)	(70.62)
5	Total Comprehensive Income for the period after tax [Comprising Profit/(Loss) for the period (after tax) and other comprehensive Income (after tax)]	(18.32)	(39.58)	(70.62)
6	Equity Share Capital	1,048.37	1,048.37	1,048.37
7	Reserves (Excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	(852.60)
8	Earnings Per Share (of Rs. 10/- each)			
	Basic	(0.17)	(0.38)	(0.67)
	Diluted	(0.17)	(0.38)	(0.67)
Notes:				
1 The above is an extract of the detailed format of quarterly and nine months ended financial results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015.				
2 The above Unaudited Financial Results of the Company have been reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on Friday, February 11, 2022. The Statutory Auditors have carried out the limited review of these Unaudited Financial Results for the quarter and nine months ended December 31, 2021 and the same are made available on website of the company www.governancenow.com and website of BSE Limited www.bseindia.com and National Stock Exchange of India Limited on www.nseindia.com where shares of the Company are listed.				
3 The "Other Equity" balances of the Company will be provided by the Company for the year ended March 31, 2022 based on audited figures of standalone and consolidated accounts and is not given on a quarterly basis.				
4 Previous period/ year's figures have been reclassified /regrouped wherever necessary to confirm with the current accounting treatment.				

By Order of the Board of Directors
For SAB Events & Governance Now Media Ltd.

Sd/-

Markand Adhikari

Chairman

DIN: 00032016

N D METAL INDUSTRIES LIMITED				
Manufacturers of Non- Ferrous Metals				
417, Macker Chamber V, Nariman Point, Mumbai – 400021.				
Tel: 022 – 22822383 , Fax : 022 – 22852452 Website : www.ndmil.com				
Email : ndmil@ndmil.com CIN : L51900MH1984PLC032864				
UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31ST DECEMBER 2021				
(₹In Lakhs)				
Sr. NO	Particulars	Quarter Ended 31.12.2021 Unaudited	Nine months Ended 31.12.2021 Unaudited	Quarter Ended 31.12.2020 Unaudited
1	Total Income from Operations	20.00	51.29	115.98
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	3.95	-4.74	-8.09
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	3.95	-4.74	-8.09
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	3.95	-4.74	-8.09
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	0.00	0.00	0.00
6	Equity Share Capital	248.00	248.00	248.00
7	(Face Value per share)	10	10	10
8	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	0.00	0.00	0.00
9	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) (Basic & Diluted)	0.02	-0.02	-0.03
Note:				
a The above results have been reviewed by Audit Committee and approved by Board of Directors at their meeting held on February 10, 2022				
b The above is an extract of the detailed format of Unaudited Financial Results for the quarter and nine months ended December 31, 2021 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of Unaudited Financial Results for the quarter and nine months ended December 31, 2021 are available on the websites of the Stock Exchange(s) i.e. www.bseindia.com and on Company's website i.e. www.ndmil.com				
FOR N.D. METAL INDUSTRIES LTD				
Sd/-				
Ajay Garg				
Managing Director				
DIN No. 00988977				
Place : Mumbai				
Date : 10th February 2022				



TOTAL TRANSPORT SYSTEMS LIMITED

Member of the C.P. World Group

Registered Office: 7th floor, T Square, Opp. Chandivli Petrol Pump, Saki Vihar Road, Saki Naka, Andheri (E), Mumbai - 400 072. Maharashtra, INDIA.

Tel. No.: +91-22-66441500 | Fax: +91-22-66441585 | Email: info@ttspl.in | Website: www.ttspl.in

CIN : L63090MH1995PLC091063

EXTRACT OF UNAUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER ENDED DECEMBER 31, 2021

(Rs. In Lakhs)														
Sr. No.	Particulars	STANDALONE						CONSOLIDATED						
		Quarter Ended on			Nine Months Ended		Year Ended	Quarter Ended on			Nine Months Ended		Year Ended	
		31st December 2021	30th September 2021	31st December 2020	31st December 2021	31st December 2020	31st March 2021	31st December 2021	30th September 2021	31st December 2020	31st December 2021	31st December 2020	31st March 2021	
		UNAUDITED	UNAUDITED	UNAUDITED	UNAUDITED	UNAUDITED	AUDITED	UNAUDITED	UNAUDITED	UNAUDITED	UNAUDITED	UNAUDITED	AUDITED	
1	Total Income from Operations	15441.00	12522.73	6646.92	37069.68	17812.95	26497.56	16974.20	13887.14	8193.95	41133.19	21894.58	31513.93	
2	Net Profit/(Loss) for the period (before Tax and Exceptional items)	400.27	423.19	67.32	1101.67	-93.76	278.46	372.47	382.36	51.35	1058.74	-217.91	1.86	
3	Net Profit/(Loss) for the period before tax (after Exceptional items)	400.27	423.19	67.32	1101.67	-93.76	278.46	370.62	381.60	49.66	1054.28	-220.72	-4.91	
4	Net Profit/(Loss) for the period after tax (after Exceptional items)	296.69	267.14	67.32	781.92	-101.29	201.56	270.63	225.42	48.46	738.49	-229.84	-86.31	
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	296.69	267.14	67.32	781.92	-101.29	174.13	268.87	225.43	48.46	736.74	-229.71	-113.32	
6	Paid up Equity Share Capital (Face Value of ₹ 10/- per Equity Share)	1430.60	1430.60	1430.60	1430.60	1430.60	1430.60	1430.60	1430.60	1430.60	1430.60	1430.60	1,430.60	
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	4393.95	3443.91	3719.33	-	-	-	3828.93	3049.82	3,170.13	
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) -													
	1 Basic	2.07	1.87	0.47	5.47	-0.71	1.41	1.89	1.58	0.34	5.16	-1.61	-0.59	
	2 Diluted	2.07	1.87	0.47	5.47	-0.71	1.41	1.89	1.58	0.34	5.16	-1.61	-0.59	